

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4283
ANSWERED ON:20.12.2011
COMPENSATION TO FARMERS
Badal Harsimrat Kaur

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether farmers whose land had been acquired for fencing of the Indo-Pak borders have been adequately compensated;
- (b) if so, the details thereof;
- (c) whether the State Government of Punjab has demanded more compensation for such farmers;
- (d) if so, the details thereof alongwith the action taken by the Union Government in this regard;
- (e) whether the Government has imposed restriction on the number of crops, types of crops and movement of farmers in those areas; and
- (f) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): As per the available records, the land compensation for land occupied for fencing along Indo-Pakistan Border except Jammu sector, has been paid by the Government. In Jammu sector, about 44 feet wide strip of land along 179 km had been occupied for which compensation has not been paid so far.

(c) & (d): No such demand has been received from the Government of Punjab with respect to the land acquired for fencing. However, the Government of Punjab has requested the Government of India to pay annual compensation

for loss of income on account of restricted access to their land between international border and border fencing. State Government has been requested to give specific details of the land along with the ownership details.

(e) & (f): In Punjab, crops like Sugarcane, Cotton and Mustard etc. having height of more than 4 feet are restricted for cultivation ahead of fencing due to security reasons and to have clear observation ahead of fence, maintain vigil on the activities of Anti National elements and Pak Rangers.

Farmers whose land are ahead of fencing are allowed to cultivate land every day from 0700 hrs to 1730 hrs during summer season and from 0800 hrs to 1630 hrs in winter season. However, during harvesting/sowing, due relaxation for opening/closing of fencing gates is given to farmers after consultation with them.